CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI

Petition No. 216/RC/2017

Coram:
Shri P. K. Pujari, Chairperson
Shri A. K. Singhal, Member
Dr. M. K. Iyer, Member

Date of Order: 8th of August, 2018

In the matter of


And

In the matter of

Indian Energy Exchange Limited
Unit Nos, 3, 4, 5 and 6, Fourth Floor
Plot No. 7, TDI Centre,
District Centre, Jasola,
New Delhi-110 025

Petitioner

Parties present:

Shri Indranil Chatterjee, IEX
Shri Sneh Ashish, IEX

ORDER

The Petitioner, Indian Energy Exchange Limited, has filed the present petition with the following prayers:

“(a) To approve the revised Bye-Laws, Rules and Business Rules; and

(b) To allow the Petitioner to start/introduce/launch ESCerts contract for trading.”

3. In the view of the above, the present Petition has become infructuous and is disposed of accordingly.

Sd/-  
(Dr. M. K. Iyer)  
Member

Sd/-  
(A. K. Singhal)  
Member

Sd/-  
(P. K. Pujari)  
Chairperson